

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN
EXECUTION APPLICATION NO. 34 OF 2024
IN
IN ORIGINAL APPLICATION NO. 338/2023

IN THE MATTER OF

RAVENDRA SINGH

...Applicant

V/s

NHAI AND ORS

...Respondents

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Chetan Jadon

Through
FILED THROUGH:

Chetan Jadon, Harsh Singh
Counsel for the applicant
M. No. 9690051398

Email: jadonchetan969@gmail.com

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Status Report on behalf of Applicant along with Affidavit

1. The Applicant respectfully submits that as Per Order dated 22.08.2025, This Hon'ble Tribunal issued some directions with regards to disposal of sewage in the area

“8. In the meantime, the ADA is directed to take immediate action for properly managing the sewage in the area concerned including the suction and disposal on daily basis”

After the non-compliance of the above mentioned order on the next date of hearing i.e.10.11.2025, This Hon'ble Tribunal issued some fresh directions issued to the Agra Development Authority

“18. Till Such time, the ADA will ensure that the sewage generated from these colonies is properly managed and no over flowing of the untreated sewage takes place.”

2. That it is most respectfully submitted that the Agra Development Authority is willfully and deliberately disobeying the orders of this Hon'ble Tribunal for a

considerable period of time. Even as on date, in the month of January 2026, the situation has further deteriorated, and the false claims of the ADA, Agra stand exposed by way of the present status report. That it is pertinent to mention that the Applicant was constrained to address a written representation dated 22.01.2026 and 30.01.2026 to the Chief Secretary, Government of Uttar Pradesh; Principal Secretary, PWD, Uttar Pradesh; District Magistrate, Agra; and the Vice-Chairman, Agra Development Authority, requesting immediate compliance with the directions passed by this Hon'ble National Green Tribunal, Principal Bench, New Delhi, particularly to make arrangements for the daily drainage/removal of polluted water from the concerned area. That despite the said directions, the polluted water has neither been drained nor removed. On the contrary, even today the polluted water remains accumulated on both sides of the Highway, resulting in frequent accidents caused due to vehicles overturning and loss of public safety. That the situation continues unabated till date and no effective remedial steps have been taken by the ADA. True copy of the representations dated 22.01.2026 and 30.01.2026 is annexed herewith and marked as ANNEXURE – A1.

3. That in order to expose the true intent and actual functioning of the Agra Development Authority, the Applicant seeks to place on record the real ground situation, which is clearly reflected in the GPS enabled photographs clicked on 31.01.2026 and 01.02.2026. That the said photographs categorically demonstrate the continued accumulation of sewage water at the site and completely contradict the claims, reports and statements made by the Vice-Chairman, Agra Development Authority and the District Magistrate, Agra regarding compliance of the directions of this Hon'ble Tribunal. That the aforesaid GPS photographs 31.01.2026 and 01.02.2026 are

true and correct and are annexed herewith and collectively marked as ANNEXURE – A2.

4. That it is most respectfully submitted that the Applicant further relies upon the report of the Uttar Pradesh Pollution Control Board (UPPCB) dated 20.08.2025, particularly at page 265, wherein it is recorded that the Pollution Control Board had issued show cause notices to 13 housing projects on account of non-installation of Sewage Treatment Plants (STPs). That it is pertinent to point out that, till date, no further report or compliance status has been placed on record by the UPPCB to show whether any coercive or remedial action has been taken against the said housing projects.
5. It is pertinent to mention here that the Agra Development Authority is merely raising bills and falsely portraying that actual suction of sewage water is being carried out, whereas the ground reality is entirely different. That in the report dated 02.02.2026, particularly at Points No. 14 and 15, it has been stated that the construction of link drains by ADA, Agra is contingent upon the construction of trunk drains on Gwalior Road. However, instead of taking responsibility, the Respondent has again shifted the burden upon the Public Works Department (PWD). Such conduct clearly demonstrates the deliberate inaction and gross incompetence of ADA, Agra, due to which the residents of the entire vicinity continue to suffer. Despite having collected development charges, the Authority has failed to discharge its statutory duties and provide basic sewerage infrastructure, which is arbitrary, illegal and violative of the principles of natural justice.
6. It is germane to mention here that the photographs relied upon by the Agra Development Authority in its affidavit at Page No. 516 are taken from a location far removed from the actual site where sewage water is stagnating. The said photographs do not depict the real problem area and have been

deliberately filed with a mala fide intent to mislead this Hon'ble Tribunal and to deviate from the true factual position on the ground. It is respectfully submitted that the Applicant shall demonstrate the actual location and extent of the sewage stagnation through Google Earth images since 2020-2025, which clearly contradict the false narrative sought to be projected by the Respondents. The sewage problem has been aggravated due to the construction and operation of unauthorised colonies, hospitals and hotels in the vicinity, which are discharging waste into the drainage system. True copies of the Google Earth images are annexed herewith and marked as **ANNEXURE A-3**.

7. It is humbly prayed that this Hon'ble Tribunal may be pleased to appoint a Local Commissioner or, in the alternative, direct the concerned department to file an affidavit through a senior officer of the State Government, as the matter is not being taken seriously by the lower officials, and the residents continue to suffer due to persistent sewage stagnation. The Applicant undertakes to comply with each and every direction that may be issued by this Hon'ble Tribunal in true letter and spirit, and shall remain ever obliged.

Filed Through:



Adv. Chetan Jadon

A-301, Jeevan Ashray Society, Sector 62, Noida, 201309

8.



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PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 34 OF 2024
IN ORIGINAL APPLICATION NO. 338/2023

IN THE MATTER OF
RAVENDRA SINGH

...Applicant

V/s

NHAI AND ORS

...Respondents

AFFIDAVIT

I, Ravendra Singh, aged about 61 years S/o Shri Shiv Raj presently r/o H.no 26, Gauri Kunj Colony, near transformer, Agra-Gwalior Road, Agra Fort, Uttar Pradesh Agra 282003 do hereby most solemnly state and affirm as under:

1. I am the deponent in the official capacity mentioned above, as such I am competent in the present matter and am well conversant with the facts and circumstances of and competent to depose this affidavit.
2. That the contents of the accompanying Status Report have been drafted by my Counsel on my instructions, the content of the same has been explained to me in vernacular language and are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

[Signature]
DEPONENT

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of the present affidavit are correct to my knowledge and belief no part of the present affidavit is false and nothing material has been concealed therefrom

COLLECTORATE, AGRA on this 2 day of February, 2025.

[Signature]
DEPONENT

S.No. 1 Read Over Yes
 The Deponents Ravendra Singh & Shiv Raj
Ravendra Singh & Shiv Raj
 who is/ are identified by Shri. Praveen Kumar, Collector
 on the date 21/2/2025
 Received by [Signature] Payee
 Duly Signed before me [Signature]

21/2/25

अति आवश्यक
दिनांक : 22.01.2026

सेवा में

- 1) श्रीमान मुख्यसचिव महोदय
उत्तर प्रदेश शासन लखनऊ।
- 2) श्रीमान प्रमुख सचिव महोदय महोदय
लोक निर्माण विभाग
उत्तर प्रदेश शासन लखनऊ।

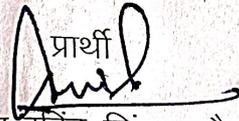
विषय: माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच नई दिल्ली, Execution Application No.34/2024 In Original Application No. 338/2023 (I.A. Nos. 476/2024, 293/2025, 351/2025 & 460/2025) द्वारा दिनांक 22 अगस्त, 2025 को पारित आदेश (संलग्न) की अनुपालना के सम्बन्ध में प्रार्थना पत्र।

महोदय,

उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा रविंद्र सिंह बनाम नेशनल हाईवे अथॉरिटी ऑफ इंडिया एंड अदर्स केस में दिनांक 22.08.2025 को पारित आदेश के क्रम संख्या 8-In the meantime, the ADA is directed to take immediate action for properly managing the sewage in the area concerned including the suction and disposal on daily basis. की अनुपालना के सम्बन्ध में आपसे अनुरोध है कि ग्वालियर रोड पर गौरीकुंज से रोहता इटौरा चौराहा तक सर्विस रोड के दोनों ओर इकठ्ठा प्रदूषित जल प्रतिदिन निकासी की व्यवस्था कराने की कृपा करें। आपके संज्ञान में यह भी लाना है कि अभी तक उपाध्यक्ष महोदय द्वारा प्रदूषित पानी की निकासी नहीं की जा रही है। जिससे कि आये दिन नगला माकरौल ग्वालियर रोड आगरा पर वाहन पलटने के कारण दुर्घटनायें घटित हो रही है तथा माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच नई दिल्ली के आदेशानुसार ग्वालियर रोड पर गौरी कुंज रोहता से इटौरा चौराहा तक सर्विस रोड के दोनो ओर प्रदूषित जल को दैनिक निकासी के आदेश किये गये थे। लेकिन प्रदूषित जल नहीं निकाला गया है और आज भी पूर्व से ज्यादा प्रदूषित जल दोनों सर्विस रोडों पर भरा हुआ है। जिसके कारण कोई भी व्यक्ति सर्विस रोड का प्रयोग नहीं कर पा रहा है एवं श्रीमान जी से प्रर्थना है कि इस समस्या के सम्बन्ध में आगरा जनपद के समस्त सम्बन्धित/जिम्मेदार अधिकारी गम्भीर नहीं है इसलिये माननीय मुख्य सचिव महोदय से निवेदन है कि माननीय एन0जी0टी0 के आदेश का पालन कराकर उक्त समस्या का निराकरण कराये क्योंकि यह आगरा ग्वालियर रोड पर्यटन शहर होने के कारण बहुत ही महत्वपूर्ण रोड है। आपके यह भी संज्ञान आगरा विकास प्राधिकरण ने स्वीकृत कोलोनियों में पर्यावरण के नियमों का पालन नहीं कराया गया है। एवं बहुत सारे अवैध मॉल/काम्प्लेक्स/कालोनियां निर्मित हो गयी है।

संलग्नक: माननीय नेशनल ग्रीन ट्रिब्यूनल
नई दिल्ली के आदेश की छायाप्रति।

प्रतिलिपि:1. श्रीमान जिलाधिकारी महोदय
आगरा
2. उपाध्यक्ष महोदय
आगरा विकास प्राधिकरण, जयपुर हाउस, आगरा।

प्रार्थी

(कैप्टन रविंद्र सिंह राठौर)
गौरी कुंज कॉलोनी
ग्वालियर रोड आगरा
मो0न0- 9720493474



भारतीय डाक
डाक सेवा-जन सेवा

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भारतीय डाक
डाक सेवा-जन सेवा

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भारतीय डाक
डाक सेवा-जन सेवा

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भारतीय डाक
डाक सेवा-जन सेवा

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भारतीय डाक
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अति आवश्यक
दिनांक : 30.01.2026

सेवा में

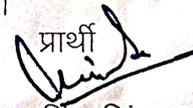
- 1) श्रीमान मुख्यसचिव महोदय
उत्तर प्रदेश शासन लखनऊ।
- 2) श्रीमान प्रमुख सचिव महोदय महोदय
लोक निर्माण विभाग
उत्तर प्रदेश शासन लखनऊ।

विषय: माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच नई दिल्ली, Execution Application No.34/2024 In Original Application No. 338/2023 (I.A. Nos. 476/2024, 293/2025, 351/2025 & 460/2025) द्वारा दिनांक 22 अगस्त, 2025 को पारित आदेश (संलग्न) की अनुपालना के सम्बन्ध में प्रार्थना पत्र।

महोदय,

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- संलग्नक: माननीय नेशनल ग्रीन ट्रिब्यूनल
नई दिल्ली के आदेश की छायाप्रति।
- प्रतिलिपि:1. श्रीमान जिलाधिकारी महोदय
आगरा
2. उपाध्यक्ष महोदय
आगरा विकास प्राधिकरण, जयपुर हाउस, आगरा।

प्रार्थी


(कैप्टन रविंद्र सिंह राठौर)
गौरी कुंज कॉलोनी
ग्वालियर रोड आगरा
मो0नं0- 9720493474

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Agra, Uttar Pradesh, India 

3xvv+x42, Agra, Uttar Pradesh 282009, India

Lat 27.094822° Long 77.992841°

Saturday, 31/01/2026 01:05 PM GMT +05:30



Google

GPS Map Camera



GPS Map Camera

Rohta, Uttar Pradesh, India 

3xvv+v4, Rohta, Uttar Pradesh 282009, India

Lat 27.094598° Long 77.992872°

Saturday, 31/01/2026 01:05 PM GMT +05:30





गुरुजी सिंह डा. राजेश कुमार राणा रावण टाकि

GPS Map Camera

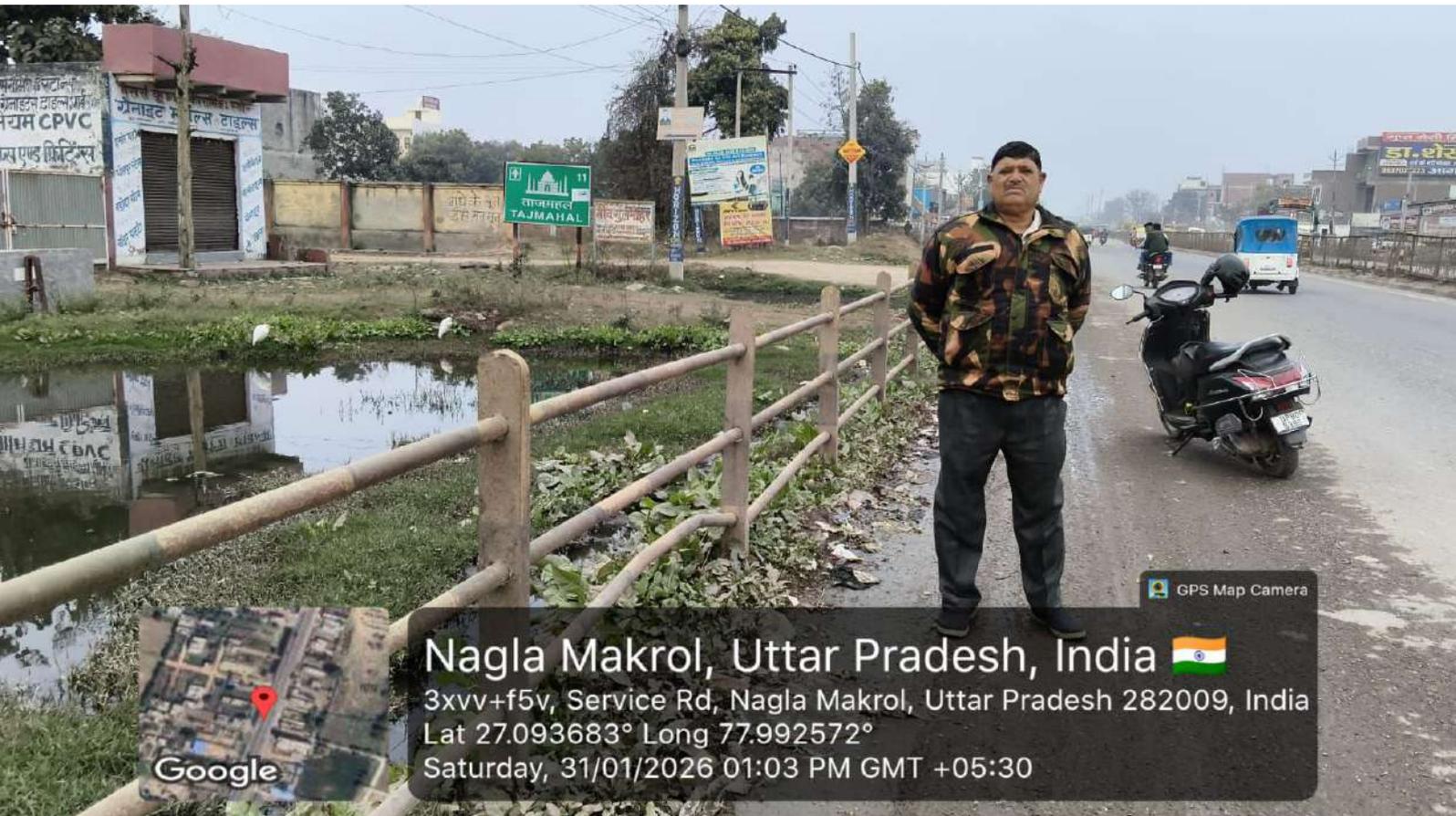
Rohta, Uttar Pradesh, India 

3xvv+v4, Rohta, Uttar Pradesh 282009, India

Lat 27.09473° Long 77.992878°

Saturday, 31/01/2026 01:04 PM GMT +05:30





GPS Map Camera

Nagla Makrol, Uttar Pradesh, India 

3xvv+f5v, Service Rd, Nagla Makrol, Uttar Pradesh 282009, India

Lat 27.093683° Long 77.992572°

Saturday, 31/01/2026 01:03 PM GMT +05:30



Google

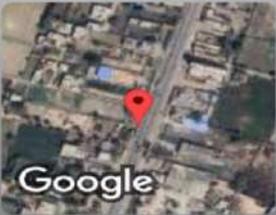


GPS Map Camera

Nagla Makrol, Uttar Pradesh, India 🇮🇳
3xvv+32c, Service Rd, Nagla Makrol, Uttar Pradesh 282009, India
Lat 27.09266° Long 77.9922°
Saturday, 31/01/2026 01:02 PM GMT +05:30



Google



Agra, Uttar Pradesh, India 

Iktora,, 3xvr+3pq, Gwalior Rd, Agra, Uttar Pradesh 282009, India

Lat 27.09261° Long 77.99215°

Saturday, 31/01/2026 01:02 PM GMT +05:30

GPS Map Camera



GPS Map Camera

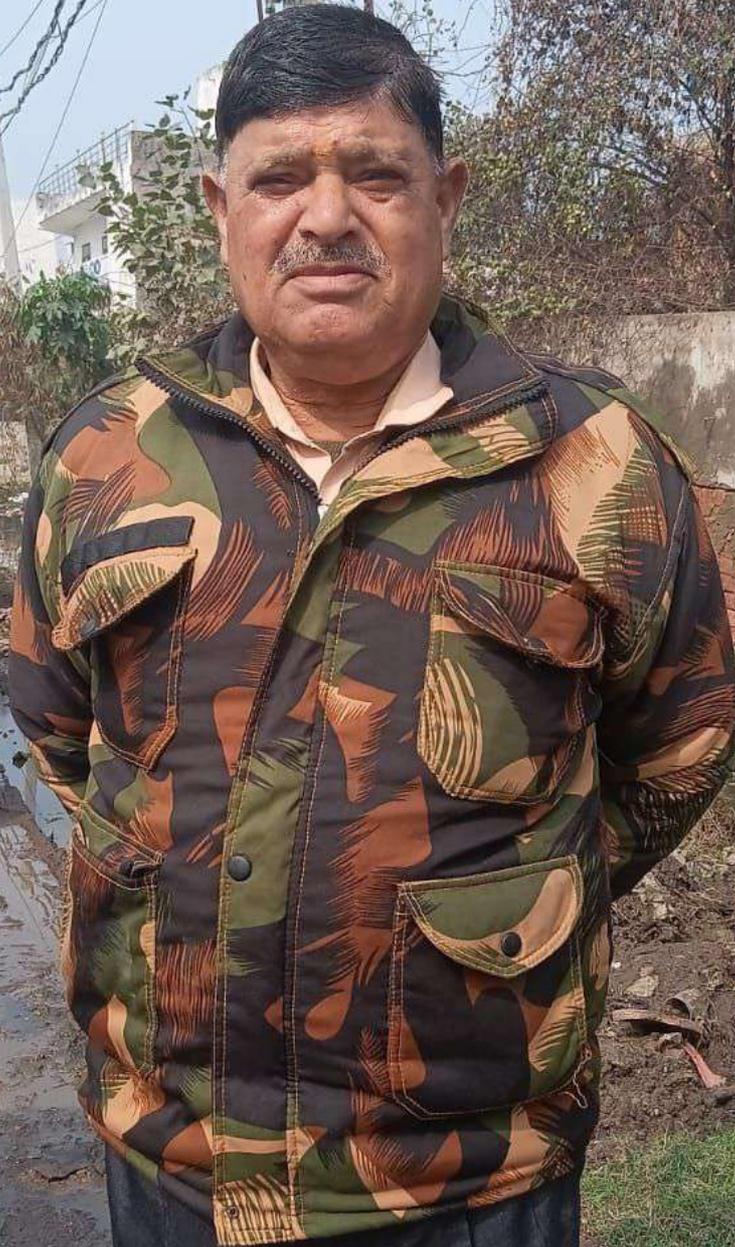
Agra, Uttar Pradesh, India 🇮🇳
Iktora,, 3xvr+3pq, Gwalior Rd, Agra, Uttar Pradesh 282009, India
Lat 27.092612° Long 77.992147°
Saturday, 31/01/2026 01:02 PM GMT +05:30



GPS Map Camera



Agra, Uttar Pradesh, India 
Iktora,, 3xvr+3pq, Gwalior Rd, Agra, Uttar Pradesh 282009, India
Lat 27.092658° Long 77.992143°
Saturday, 31/01/2026 01:01 PM GMT +05:30



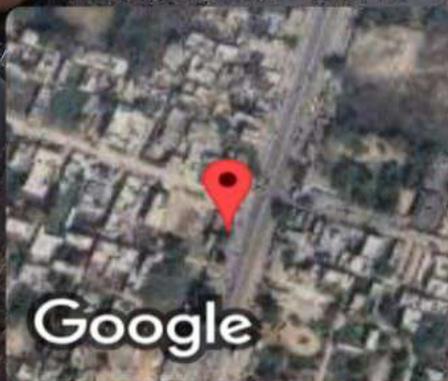
GPS Map Camera

Agra, Uttar Pradesh, India 

Radha Krishna Shukla (guruji Infront Of Rohta Inter College, Chauraha, Gwalior Rd, Near Rohta, New Suraksha Vihar Phase 1, Agra, Uttar Pradesh 282009, India

Lat 27.107255° Long 77.996837°

Sunday, 01/02/2026 11:45 AM GMT +05:30





 GPS Map Camera



Agra, Uttar Pradesh, India 
Radha Krishna Shukla (guruji Infront Of Rohta Inter
College, Chauraha, Gwalior Rd, Near Rohta, New
Suraksha Vihar Phase 1, Agra, Uttar Pradesh 282009,
India
Lat 27.107256° Long 77.996834°
Sunday, 01/02/2026 11:45 AM GMT +05:30



GPS Map Camera

Rohta, Uttar Pradesh, India 

Astha Complex, Bamroli Kcr Road, Nagla Padma,
Rohta, Uttar Pradesh 282009, India

Lat 27.10786° Long 77.995152°

Sunday, 01/02/2026 11:42 AM GMT +05:30

Google



GPS Map Camera

Rohta, Uttar Pradesh, India 🇮🇳

Astha Complex, Bamroli Kcr Road, Nagla Padma,
Rohta, Uttar Pradesh 282009, India

Lat 27.107861° Long 77.995152°

Sunday, 01/02/2026 11:42 AM GMT +05:30





GPS Map Camera

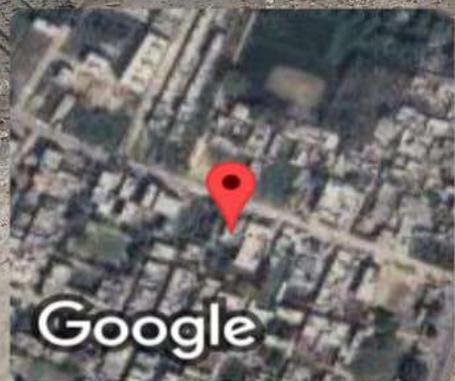
**Rohta, Uttar Pradesh, India** Astha Complex, Bamroli Kcr Road, Nagla Padma,
Rohta, Uttar Pradesh 282009, India

Lat 27.107852° Long 77.995154°

Sunday, 01/02/2026 11:41 AM GMT +05:30



GPS Map Camera



Rohta, Uttar Pradesh, India 🇮🇳

4x5w+25x, Bamrauli Rd, Nagla Padma, Rohta, Uttar Pradesh 282009, India

Lat 27.107781° Long 77.995388°

Sunday, 01/02/2026 11:41 AM GMT +05:30



 GPS Map Camera

Rohta, Uttar Pradesh, India 

4x5w+25x, Bamrauli Rd, Nagla Padma, Rohta,
Uttar Pradesh 282009, India

Lat 27.107868° Long 77.995486°

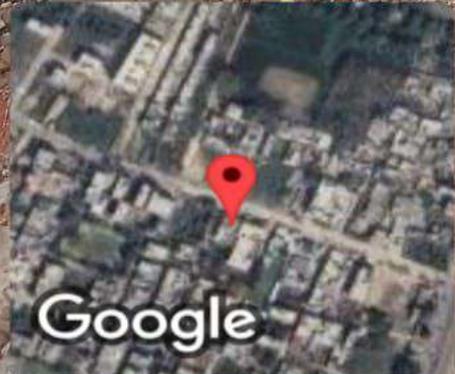
Sunday, 01/02/2026 11:40 AM GMT +05:30



Google



GPS Map Camera

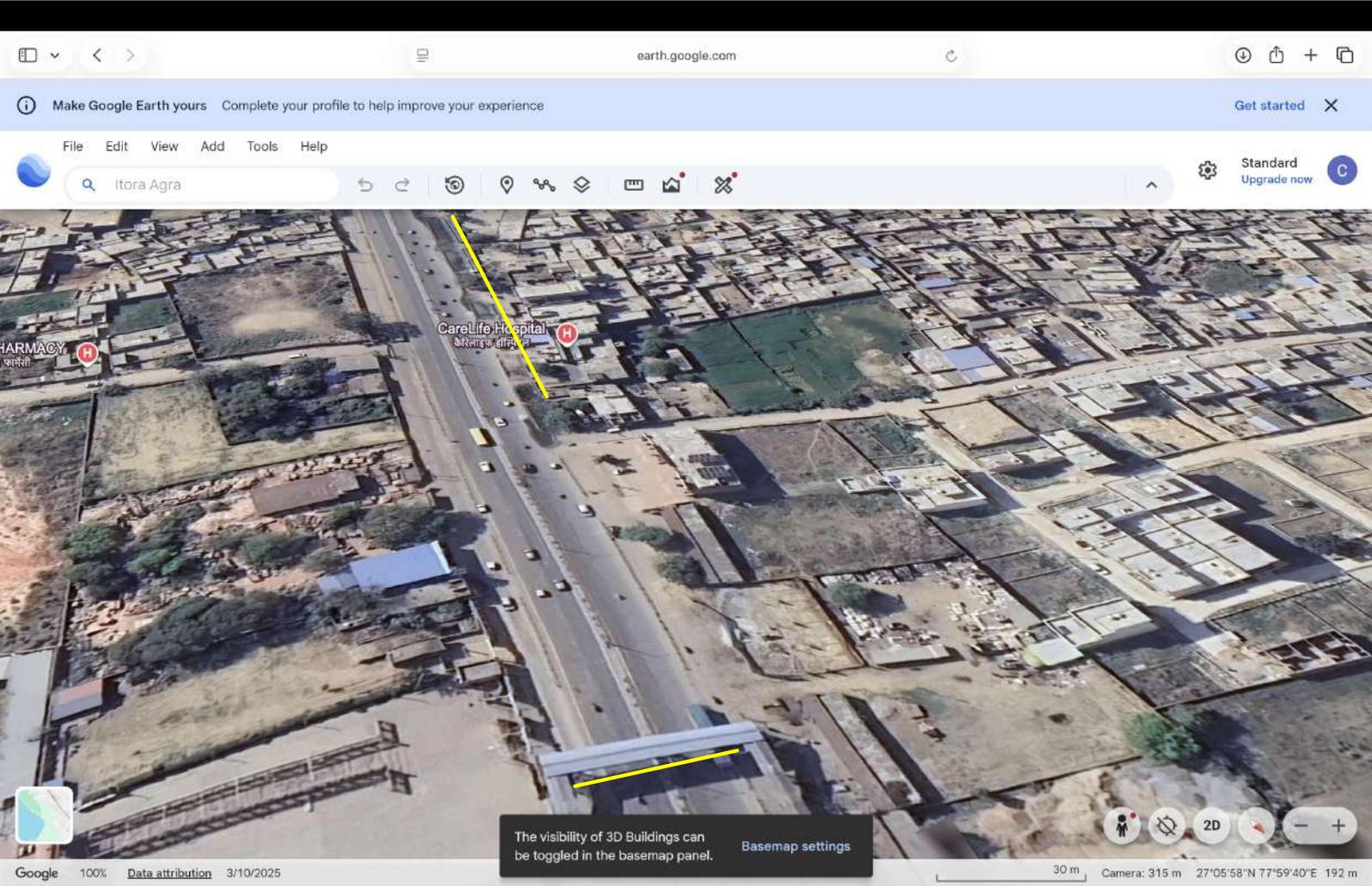


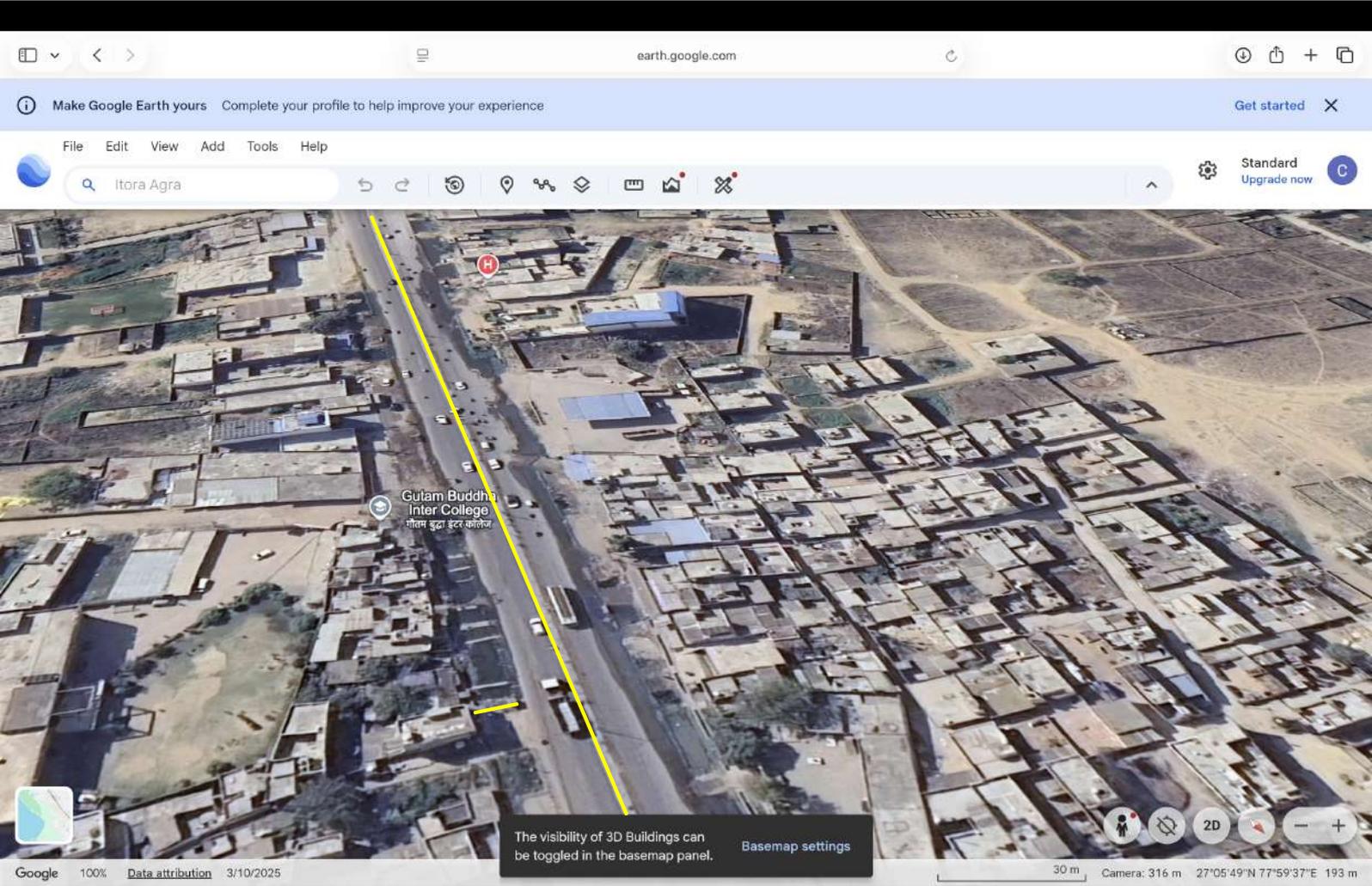
Rohta, Uttar Pradesh, India 🇮🇳

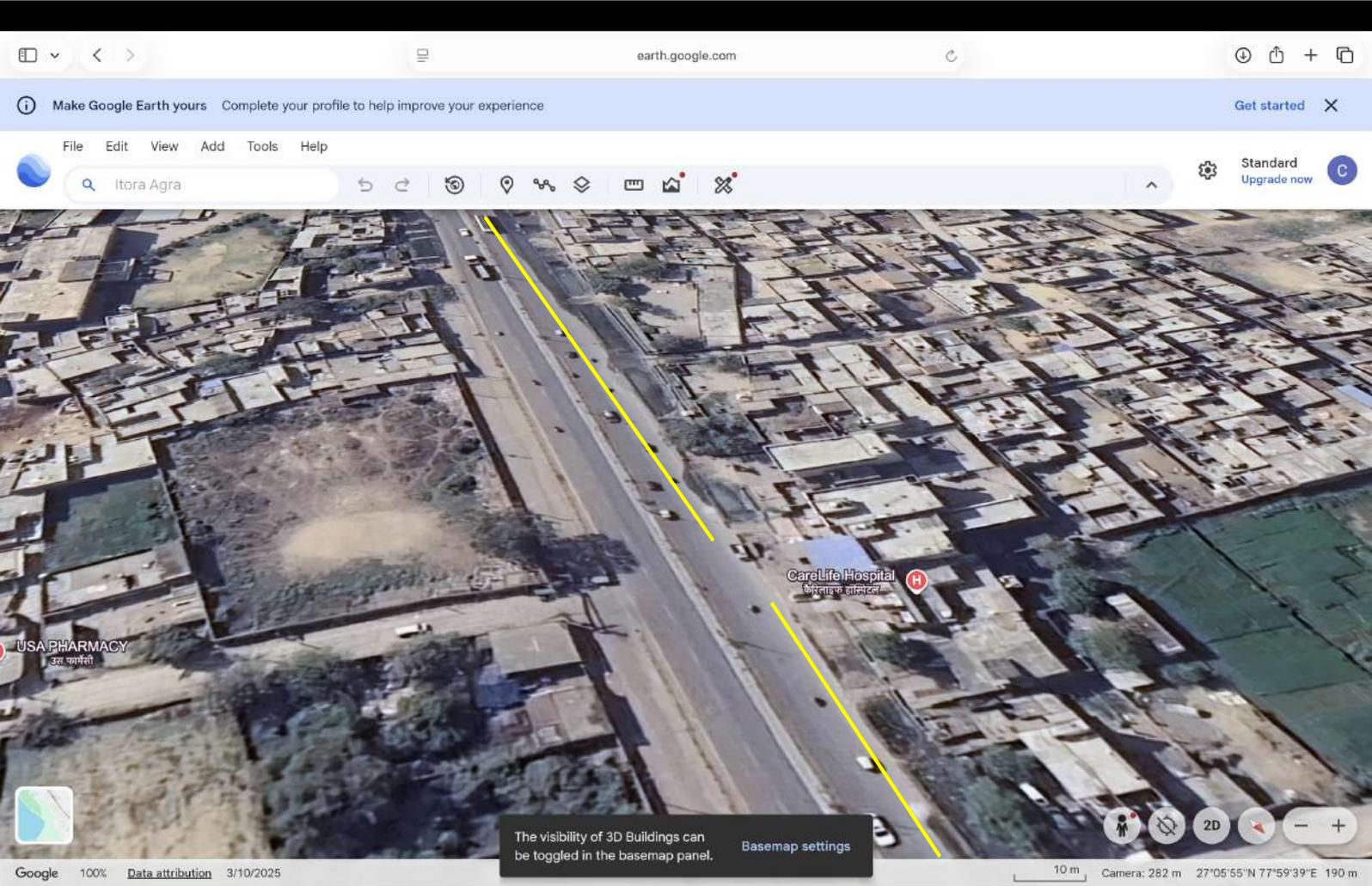
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Uttar Pradesh 282009, India

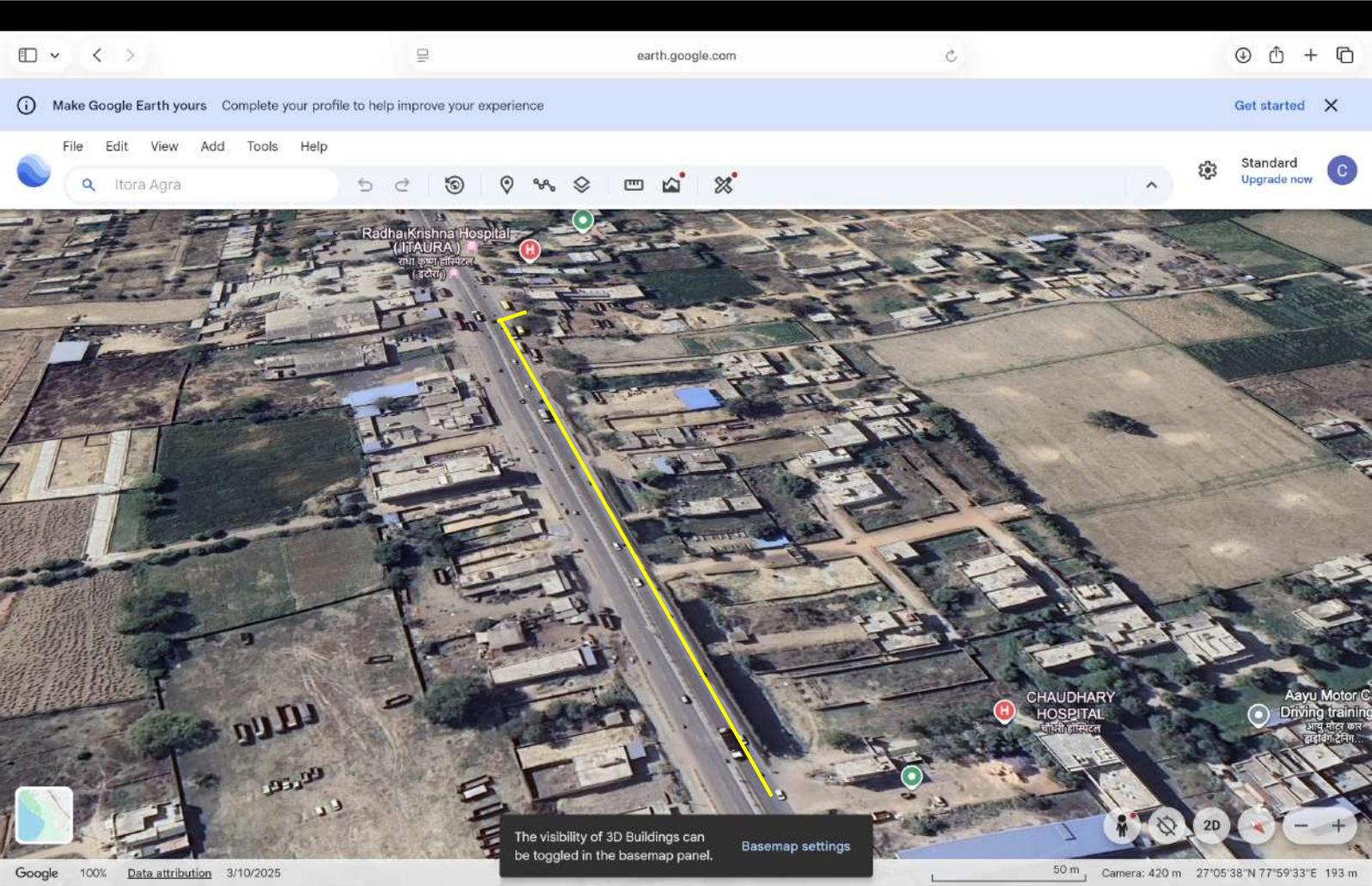
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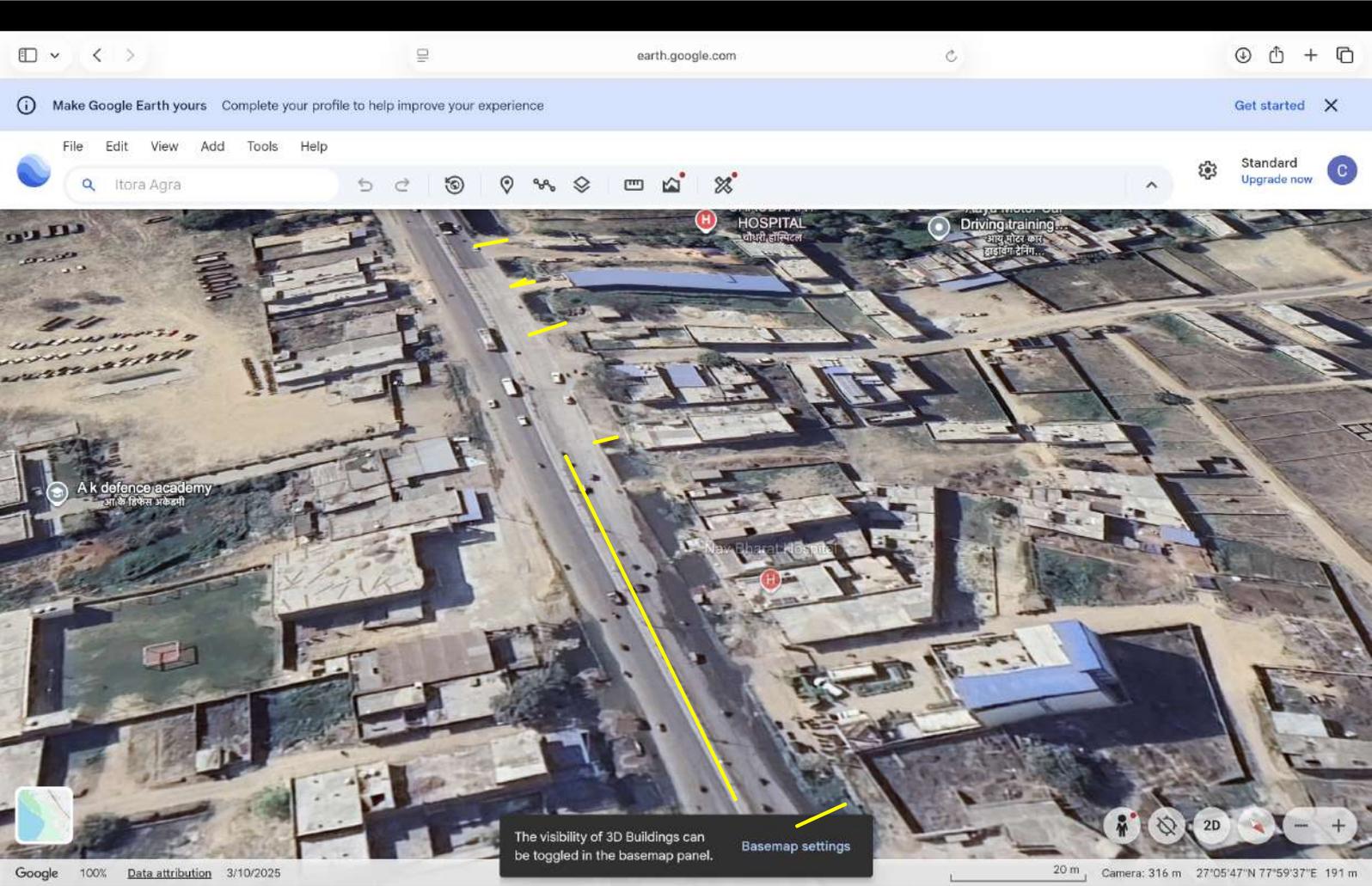
Sunday, 01/02/2026 11:40 AM GMT +05:30











558



Chetan Jadon <jadonchetan969@gmail.com>

Status Report in EA 34 of 2024 in RAVENDRA SINGH VS NHAI and ORS

Chetan Jadon <jadonchetan969@gmail.com>

Tue 3 Feb at 8:20 pm

To: <somesh.tiwari@vchambers.in>, <lawadaagra@gmail.com>, <roagra@nic.in>, <advpriyankaswami@gmail.com>

Sir/Mam,

Please find attached copy of the status report on behalf of the applicant.

Regards

Adv. Chetan Jadon

9690051398

FINAL STATUS REPORT.pdf